

BENCH-I

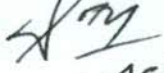
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.679/KB/2017

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON ^{20th}19th June 2018, 10:30 A.M

Name of the Company		King Fisher Distributors Pvt.Ltd.-Vs-ROC, W.B.	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. CA SHASHI AGARWAL APPELLANT 
20/6/18

ORDER


Ld. Pr. CA appearing for the appellant prays time to file rejoinder to the report of the Registrar of Companies, West Bengal. Time is granted.

No notice was issued to the concerned Income Tax Authority. Issue notice to the concerned Income Tax Authority along with the PAN number and file affidavit of service.

For further consideration list it on 30/08/2018.



(M.B. Gosavi)
Member (J)



(Jinan K.R.)
Member(J)